

Rural families in SECC database belonging to automatically included categories and deprivation criteria D1, D5 and D7 are entitled to get benefit under PMJAY.

Urban workers, families covered under 11 identified occupational categories as per the, Socio-Economic Caste Census (SECC) are entitled to get benefit under PMJAY.

In the States where RSBY was under implementation at the time of launch of PMJAY, such RSBY beneficiary families are also entitled to avail benefits under PMJAY that are not figuring in the identified criteria for PMJAY.

(c) to (e) No different criteria have been adopted for the beneficiaries of the State of Andhra Pradesh. The criteria in the State of Andhra Pradesh are same as the criteria adopted nationally that have been indicated in the reply to parts (a) and (b) above.

**Financial assistance to States for augmenting patient transport services**

228. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is providing any financial help/assistance to State Governments in augmenting its emergency medical services of transporting patients under ambulance services and patient transport vehicles;

(b) if so, the details thereof;

(c) whether Government has extended any financial support to all District Hospitals in the State of Tamil Nadu to augment the ambulance services;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (e) Public health and hospitals being a State subject, the primary responsibility to provide ambulance services lies with the respective State Governments/UTs. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs including Tamil Nadu to strengthen their healthcare systems including support for emergency medical transport of patients under Dial 108, Dial 102/104 ambulance services, and other patient transport vehicles, based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.

State/UT wise-details of financial support provided under NHM including State of Tamil Nadu are given in the Statement.

**Statement**

*State/UT-wise details of financial support provided under NHM including the State of Tamil Nadu*

Sl. No.	Name of State/UT	Approved Amount for National Ambulance Services in FY 2018-19 (₹ in Lakhs)
1	2	3
1.	Andaman and Nicobar Island	28.14
2.	Andhra Pradesh	1774.90
3.	Arunachal Pradesh	86.10
4.	Assam	2819.32
5.	Bihar	936
6.	Chandigarh	42
7.	Chhattisgarh	6532.43
8.	Dadra and Nagar Haveli	0
9.	Daman and Diu	2
10.	Delhi	673.80
11.	Goa	192.80
12.	Gujarat	4137
13.	Haryana	2277.14
14.	Himachal Pradesh	755.20
15.	Jammu and Kashmir	947.16
16.	Jharkhand	4019.12
17.	Karnataka	0
18.	Kerala	0
19.	Lakshadweep	0
20.	Madhya Pradesh	4452.40

1	2	3
21.	Maharashtra	2603.38
22.	Manipur	152.80
23.	Meghalaya	158.63
24.	Mizoram	47
25.	Nagaland	250.82
26.	Odisha	1095.22
27.	Puducherry	45
28.	Punjab	350
29.	Rajasthan	2265.60
30.	Sikkim	202.80
31.	Tamil Nadu	3117.60
32.	Tripura	0
33.	Telangana	758.40
34.	Uttar Pradesh	64351.36
35.	Uttarakhand	667.60
36.	West Bengal	5000
TOTAL		110741.72

**Exclusion of eligible beneficiaries from Ayushman Bharat Yojana**

229. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of people benefited through the Ayushman Bharat Yojana since its implementation till date in various parts of the country including Uttar Pradesh; and

(b) whether it is a fact that some of eligible beneficiaries have been excluded from the said Yojana. if so. the action taken to include all the eligible persons under this Yojana?